

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, SPECIAL BENCH (COURT - II)**

**Item No. 257**  
**126(ND)/2016**

**IN THE MATTER OF:**

Mr. C.M. Narula ... Applicant/Petitioner

**Versus**

M/s. CMD Paradesi Developers Pvt Ltd.& ... Respondent  
Ors.

**Under Section: 241-242**

**Order delivered on 21.12.2020**

**CORAM:**


**SHRI. B. S. V. PRAKASH KUMAR,**  
**HON'BLE ACTG. PRESIDENT**

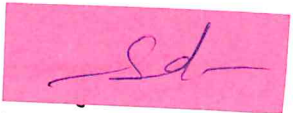
**SHRI. L.N. GUPTA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**ORDER**

List on 20<sup>th</sup> April, 2021.

  
**(B. S. V. PRAKASH KUMAR)**  
**ACTING PRESIDENT**

  
**(L. N. GUPTA)**  
**MEMBER (TECHNICAL)**